

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): (a) Yes, Sir,

(b) A State-wise list of 25 monuments proposed for inclusion in the World Heritage List is appended.

(c) Final decision is awaited.

Statement

Delhi (Union Territory)

1. Red Fort, Delhi.

2. Humayun's Tomb, Delhi.

3. Qutab Minar Delhi
Goa

1. Churches and Convents at Goa,
Gujarat

1. Excavated remains at Lothal.
Jammu & Kashmir

1. Martand Temple
Karnataka

1. Gol Gumbaz at Bijapur

2. Monuments at Aihole.

3. Monuments at Pattadakal.

4. Group of monuments at Hampi,
Madhya Pradesh

1. Khajuraho group of temples.
Maharashtra

1. Caves at Ajanta.

2. Caves at Ellora,

3. Elephanta Caves.

4. Caves at Karla.
Orissa

1. Sun Temple, Konark.
Rajasthan

1. Chittorgarh Fort and monuments,
Chittorgarh.

2. Excavated remains at Kalibangan.
Tamil Nadu

1. Group of monuments at Mahabalipuram.

2. Brihadesvara temple, Thanjavur.
Uttar Pradesh

1. Agra Fort, Agra.

2. Taj Mahal, Agra.

3. Akbar's Tomb, Sikandara, Agra.

4. Group of monuments at Fatehpur Sikri.

5. Itimud ud Daula Tomb, Agra.

Decline in export from Paradip Port

5146. SHRI CHINTAMANI JENA:
Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that the Paradip Port in Orissa is facing a set back because of serious decline in export;

(b) if so, the year wise export from this Port during the last three years;

(c) what steps are being taken to increase the export from this port;

(d) whether five cargo berths were to be constructed at Paradip Port initially;

(e) if so, the total number of cargo berths completed during 1982-83; and

(f) steps being taken to complete the rest?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING & TRANSPORT (SHRI Z. R. ANSARI): (a) Yes.

(b) Export figures for the last 3 years are as follows:—

1979-80—1.92 Million tonnes.

1980-81—1.98 Million tonnes.

1981-82—1.77 Million tonnes.

(c) Since Iron Ore is the major commodity exported from Paradip Port, the following steps have been taken to improve export performance:—

(i) expansion and modification to the iron ore handling plant at Paradip Port to increase the annual through-put to 4 Million tonnes. This project will be completed by June, 1983.

(ii) The draft at iron, ore berth has been increased to 42 ft. to receive ships upto 75,000 DWT.

(iii) Night navigation has been introduced to handle vessels during night time.

(iv) In view of the decline in iron ore exports and additional facilities being provided, the MMTC and the Ministry of Commerce are being pursued for more nominations of iron ore ships during 1983-84.

(d) Stage I development of the Paradip Port, as per the Port Consultants, M/s. Randel, Palmer and Triton, envisaged construction of one general cargo berth and one iron ore berth initially and these have been completed.

(e) and (f) Construction of second General Cargo berth is in progress and is expected to be completed by December, 1983. Construction of Third General Cargo berth is also in progress and is scheduled to be completed by April, 1984. Tenders for the construction of the Fertilizer berth are under finalisation. Completion of this berth will take 24 months from the date of commencement.

Construction of under-bridge at Bhubaneswar Railway Station

5147. SHRI LAKSHMAN MALLICK: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have a proposal for the construction of an under-bridge near the north side signal level of Bhubaneswar Railway Station in Orissa;

(b) if so, whether such proposal is likely to be implemented in 1983-84; and

(c) if not, when it is proposed to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFER SHARIEF): No.

(b) Does not arise.

(c) The proposal will be considered as and when it is sponsored by State Government/Local Authority who have to, according to extant rules, share 50 per cent of the cost of over/under bridge in replacement of a level crossing.

चीन-भारत सांस्कृतिक आदान प्रदान

5148. श्री रामावतार शास्त्री : क्या विदेश मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि भारत और चीन की सरकारों में दो देशों के बीच सांस्कृतिक आदान-प्रदान का संबंध करने के लिए कोई करार संपन्न हुआ है;

(ख) यदि हां, तो उसका व्यंजक क्या है; और

(ग) भारत को उससे क्या लाभ होगा ?

विदेश मंत्री (श्री पी. वी. नरसिंह राव):

(क) से (ग) . यद्यपि ऐसा कोई औपचारिक करार नहीं हुआ है, लेकिन चीन के साथ सांस्कृतिक आदान-प्रदान शुरू किया गया है और यह चल रहा है। आदान-प्रदान के कार्यक्रमों पर सरकारी स्तर की बातचीत में और नियमित राजनीतिक माध्यमों से विचार विमर्श किया जाता है। इस कार्यक्रम में छात्रों, कलाकार मंडलियों, प्रदर्शनीयों सूचना सामग्री और फिल्मों का आदान-प्रदान शामिल होता है और यह कार्य सन्तोषजनक ढंग से चल रहा है।

Special Pay to Government Employees whose children are Handicapped

5149. SHRI N. E. HORO: Will the Minister of SOCIAL WELFARE be pleased to state:

(a) whether Indian Government have studied the handling systems and proper attention paid towards the welfare of disabled/handicapped children abroad, particularly in European countries;

(b) whether Government have any plan to give special pay to those Government employees whose children are handicapped;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND SOCIAL WELFARE (SHRI P. K. THUNGON): (a) No, Sir.

(b) No, Sir.

(c) Does not arise.

(d) Government are implementing several schemes for rehabilitation of handicap-